

subsidy element, it was agreed that for a long time to come, the total resources available would not be sufficient for the eradication. Further as slums come into existence through migration and other factors over which the States may not always have full control, the Centre would play a useful role by lending support and special financial assistance for slum improvement programmes.

The Conference, therefore, recommends that slum improvement projects formulated by the States for the larger metropolitan cities be considered by the Central Government for Special financial accommodation apart from arrangements to be evolved for financial assistance for slum clearance schemes generally."

**Appointment of Committee to probe into Film and Television Institute of India, Poona**

1531. SHRI S. A. MURUGANANTHAM :

SHRI MUHAMMED SHERIFF :  
Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether a Committee to probe into the working of the Film and Television Institute of India at Poona has been appointed by Government recently ;

(b) if so, the composition and the terms of reference of the Committee ; and

(c) when the Committee is expected to submit its report ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) Yes, Sir.

(b) Shri G. D. Khosla, formerly Chief Justice, Punjab is the Chairman of the Committee. Other members are S/Shri Hrishikes Mukerjee, Mani Kaul, Shrimati Teji Bachchan, Dr. V. K. Naryana Menon and Shri K. L. Khandpur, Controller of the Films Division. Shri K. K. Khan, Under Secretary, Ministry of Information and Broadcasting is the Member-Secretary to the Committee.

The terms of reference of the Committee are :

- (i) to study generally the working of the Film Wing of the Film and Television Institute of India and to suggest ways and means for improving its working ;
- (ii) in particular to scrutinise the prescribed qualifications in the matter of age and general education for admission of students to various courses and the procedure followed for the purpose and to suggest changes therein ;
- (iii) to examine the theoretical curricula for the different courses and to suggest improvements ;
- (iv) to study the system of practical training provided for different courses and suggest improvements ;
- (v) to examine facilities for board, lodging and other facilities provided in the hostels for Indian and foreign students and to suggest improvements having due regard to the charges payable by the students ;
- (vi) to suggest ways and means for better utilisation of the financial, technical and other resources provided at the Institute with a view to improving the quality of the diploma-holders who pass out of the Institute , and
- (vii) to go into the system of examination and tests prevalent at the Institute and to suggest improvements in them.

(c) The Committee is expected to submit its report within three months from the commencement of the enquiry.

**Issue of Licences**

1532. SHRI B. R. SHUKLA :  
SHRI NAGESHWARA RAO :  
SHRI M. KALYANASUNDARAM :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the total number of new licences issued to the industrial undertakings during

the period from 1st January, 1971 to 31st October, 1971, State-wise and District-wise ;

(b) the items of production under these licences ;

(c) the total number of applicants for participating in industrial undertakings during the same period and whose applications have been rejected ;

(d) whether the cooperation of those industrialists have been sought for participating in industrial undertakings in the regions identified as backward areas for industrial development ; and

(e) if so, the reaction of the industrialists thereto and, if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) Statistical data is maintained State-Wise and not district-wise. A statement showing the total number of Licences issued state-wise from 1-1-1971 to 31-10-71 is attached.

(b) Details of all licences and letters of intent including the items of manufacture licensed are published from time to time in the Weekly Bulletin of industrial licences, import licences and export licences. Weekly Indian Trade Journal and the Monthly Journal of Industry and Trade. Copies of these publications are available in the Parliament Library.

(c) Out of the total number of 2464 Industrial Licence applications received during the year upto 31-10-71, 164 have been rejected.

(d) and (e). Government is doing its best to attract new entrepreneurs to industrially develop the backward areas and districts. Special concessions have been announced to encourage parties to go to these areas and it is expected that the Government will meet with an encouraging response.

*Statement*

*State-wise, break-up of Industrial Licences issued from 1-1-71 to 31-10-71.*

State	Number of licences issued
1. Andhra Pradesh	50
2. Assam	3
3. Bihar	22

4. Chandigarh	—
5. Delhi	11
6. Goa	—
7. Gujarat	56
8. Haryana	27
9. Himachal Pradesh	—
10. Jammu and Kashmir	1
11. Kerala	6
12. Madhya Pradesh	14
13. Manipur	—
14. Maharashtra	144
15. Meghalaya	—
16. Mysore	21
17. Nagaland	—
18. Orissa	7
19. Pondicherry	—
20. Punjab	12
21. Rajasthan	10
22. Tamil Nadu	45
23. Uttar Pradesh	43
24. West Bengal	73
25. More than one State	2
Total	527

**Setting up of Factories in Public and Private Sectors**

1533. SHRI B. R. SHUKLA : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the number of factories proposed to be opened during the current year in public and private sectors together with their location and the articles to be manufactured by them in the country ;

(b) the total capital investment likely to be made in those factories and the number of persons likely to get employment as a result thereof ; and

(c) the number of those factories which have been sanctioned to be opened during the current year in places identified as industrially backward areas State-wise and the total investment of the capital proposed for the propose ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) and (b). The number of factories to be open-